

As per information received from Ministry of Housing & Urban Affairs, the Model Building Bye Laws, 2016, has been issued for guidance of the States/UTs which has a chapter on 'Rainwater Harvesting'. The provisions of this chapter are applicable to all the buildings. 33 States / UTs have adopted the rainwater harvesting provisions. The implementation of the rainwater harvesting policy comes within the purview of the State Government/Urban Local Body / Urban Development Authority.

In order to regulate the Over-exploitation and consequent depletion of ground water, the Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which includes provision of rain water harvesting. So far, 18 States/UTs have adopted and implemented the ground water legislation on the lines of Model Bill.

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National Water Mission (NWM) under this Ministry has initiated "Catch the Rain" campaign to motivate all the stake-holders for water conservation through rain water harvesting.

Further steps taken by the Central Government for sustainable management of water resources are available at the following URL

http://mowr.gov.in/sites/default/files/Steps_to_control_water_depletion_Jun2019.pdf.

(b) Dynamic Ground Water Resources of the country are being periodically assessed jointly by Central Ground Water Board (CGWB) and State Governments. As per the 2017 assessment, the details of over-exploited assessment units (where annual ground water extraction is more than annual extractable ground water resource) in the country are given at **Annexure**. Further, the number (and percentage) of over-exploited assessment units in Uttar Pradesh, West Bengal and Haryana are 91 (11 %), 0 (0%) and 78 (61%) respectively against the national average of around 17 %.

ANNEXURE

Annexure referred to in reply to part (b) of Unstarred Question No.†1958 to be answered in Lok Sabha on 22.09.2020 regarding “SHORTAGE OF GROUND WATER”.

List of Over-Exploited Assessment Units in India (2017)

S. No.	States / Union Territories	Total number of assessment units	Over-Exploited Assessment units	
			Nos.	%
	States			
1	Andhra Pradesh	670	45	7
2	Arunachal Pradesh	11	0	0
3	Assam	28	0	0
4	Bihar	534	12	2
5	Chhattisgarh	146	0	0
6	Delhi	34	22	65
7	Goa	12	0	0
8	Gujarat	248	25	10
9	Haryana	128	78	61
10	Himachal Pradesh	8	4	50
11	Jammu & Kashmir	22	0	0
12	Jharkhand	260	3	1
13	Karnataka	176	45	26
14	Kerala	152	1	1
15	Madhya Pradesh	313	22	7
16	Maharashtra	353	11	3
17	Manipur	9	0	0
18	Meghalaya	11	0	0
19	Mizoram	26	0	0
20	Nagaland	11	0	0
21	Odisha	314	0	0
22	Punjab	138	109	79
23	Rajasthan	295	185	63
24	Sikkim	4	0	0
25	Tamil Nadu	1166	462	40
26	Telangana	584	70	12
27	Tripura	59	0	0
28	Uttar Pradesh	830	91	11
29	Uttarakhand	18	0	0
30	West Bengal	268	0	0
	Total States	6828	1185	17
	Union Territories			
1	Andaman & Nicobar	36	0	0
2	Chandigarh	1	0	0
3	Dadra & Nagar Haveli	1	0	0
4	Daman & Diu	2	0	0
5	Lakshadweep	9	0	0
6	Puducherry	4	1	25
	Total UTs	53	1	2
	Grand Total	6881	1186	17